

भारत और विदेशों में स्थित भारत सरकार के पर्यटक कार्यालयों के माध्यम से प्रदर्शित की जाती है।

(ग) फिलहाल इन विषयों पर छोटी फिल्में बनाने का कोई प्रस्ताव नहीं है तथापि, भारत के विभिन्न केन्द्रों पर, जिनमें बिहार के केन्द्र भी शामिल है, फिल्मों बनाने के प्रश्न पर आगामी एक-या दो वर्षों में निर्मित की जाने वाली फिल्मों की सूची तैयार करते समय विचार किया जाएगा।

Delay in Giving Loans by Pandian Grama Banks in Ramnad and Thirunelveli Districts.

5291. SHRI N. SOUNDARAJAN: Will the Minister of FINANCE be pleased to state;

(a) the purpose for which Pandian Grama Banks are established in villages in Ramnad and Thirunelveli Districts in Tamil Nadu;

(b) whether Government are aware that these banks are making delay in grant of sheep loans, cart loans and loans to milk animal societies even after receiving subsidy amount for the above loans to Small Farmers from concerned unions;

(c) whether it is a fact that at Sattur branch, milk animal loan to Pothireddipatti and Chinna Tambiapuram Village Milk Societies are pending for the past one and half year even after receiving subsidy amount from Sattur Union;

(d) the number of milk animal loans, sheep loans and cart loans pending in each branch of the above bank and the reasons therefor; and

(e) the steps taken by Government to avoid these delays by the Grama banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) Like all other Regional Rural Banks, Pandyan Grama Bank has been set up to cater to the credit and other needs

of weaker sections in the rural areas of its area of operation comprising of the districts of Ramanathapuram and Tirunelveli.

(b) and (c). No subsidy amount is pending at Sattur branch for one and a half years. For the Pothireddipatti milk cooperative society, the advance subsidy was received at Sattur branch but the disbursement of loan was delayed due to lack of proper transport facilities to bring the milk to the collection point. There is no loan proposal relating to Chinnahambiapuram milk cooperative society pending at Sattur. However advance subsidy was received for Periodaipatti milk cooperative society which is near to Chinnathabiapuram. There was delay in disbursement due to overdue of certain loans given to Chinnathambiapuram shep society whose president is also holding presidentship of periodiappatti milk cooperative society. Instructions have been issued by the bank to its Sattur Branch to dispose their loan applications early.

(d) and (e). As on date 698 dairy loans amounting to Rs. 14 lakhs; 237 sheep loans of Rs. 6.61 lakhs and 112 bullock cart loans of Rs. 3.33 lakhs are under process at 64 branches of the Pandyan Grama Bank. Instructions have been issued by Government and the Reserve Bank of India to all Regional Rural Banks of ensure that the credit to their beneficiaries is purveyed promptly. To this end, these banks have been advised to adopt simplified forms and procedures for sanctioning of loans. Complaints of delay are looked into at the appropriate level by the sponsor bank and the Reserve Bank for remedial action.

Export Obligation Undertaken by FERA Companies

5292. SHRI YASHWANTRAO MOHITE: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that companies allowed to retain 51 per cent foreign equity have to undertake an export obligation of 10 per cent of their turnover;

(b) if so, what steps Government propose to take in the case of a company not fulfilling the obligation:

(c) do Government propose to give some additional incentives to the companies which over-fulfil the export obligation so that the export of our country increases; and

(d) do Government consider that it is in the national interest to allow companies to retain 51 per cent foreign equity if they keep the obligation to export 10 per cent or more of the turnover in the future years?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) Yes, Sir.

(b) A company which is unable to conform to the FERA obligation regarding exports may be required to reduce its non-resident equity to 40 per cent.

(c) It is not possible to provide for any incentives under FERA. However companies which export substantially are eligible to get various incentives such as cash compensation, etc. provided under export promotion schemes of the Government. Some tax concessions have also been proposed under the 1981-82 budget for units in 100 per cent export-processing Zones.

(d) FERA guidelines have been framed taking into account all elements such as production of Appendix I items, items involving sophisticated technology and exports. (Full weight is given to these elements in determining the permissible level of non-resident equity of a company).

वर्जीनिया तम्बाकू की खरीद

5293. श्री मोतीभाई आर. चांधरौ : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या तम्बाकू भारतीय उत्पादन संघ (पंजीकृत) गुन्टर ने इस वर्ष तम्बाकू के उत्पादन को दृष्टते हुए उनसे 29 जनवरी, 1981 के एक पत्र के द्वारा वर्जीनिया तम्बाकू की खरीद के लिये सरकारी व्य-

वस्था करने का अनुरोध किया था; और यदि हाँ, तो उस पर सरकार की क्या प्रतिक्रिया है और इस सम्बन्ध में क्या व्यवस्था की गई है; और

(ख) यदि अब तक कोई व्यवस्था नहीं की गई है, तो सरकार का भाविष्य में क्या कदम उठाने का विचार है और किसानों की सुरक्षा के लिये भी तुरन्त क्या कदम उठाये जा रहे हैं?

वाणिज्य मंत्रालय में राज्य मंत्री (श्री खुरशीद आलिम खाँ) : (क) और (ख) एसा एक पत्र प्राप्त हुआ था। आन्ध्र प्रदेश में वर्जीनिया तम्बाकू की 1981 फसल सामान्य है और विपणन तेज रहा है। अतः सरकार द्वारा मूल्य समर्थन कार्यवाही करने की आवश्यकता नहीं हुई है। वर्जीनिया तम्बाकू में मूल्य समर्थन कार्यवाही सरकार द्वारा यथावश्यक रूप में समुचित समय पर की जाएगी।

Future Investments of Hindustan Lever Ltd.

5294. SHRI T. M. SAWANT: Will the Minister of FINANCE be pleased to state:

(a) whether Hindustan Lever Limited have requested the Government to retain a majority foreign equity;

(b) whether they have claimed in 1980 that more than 70 per cent of their turnover in 1980 is in the core-sector/Appendix-I areas, areas of sophisticated technology and exports; and

(c) is it also true that if Hindustan Lever is allowed to retain 51 per cent foreign equity, all future investments of the company will necessarily have to be in core-sector activities and in areas of national priority?

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): (a) Yes, Sir.

(b) Yes, Sir. The company has made such a claim.